CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>ALLAHABAD</u>

REGIONAL BENCH - COURT No. I

Excise Appeal No.70204 of 2019

M/s Mahavir Polyplast Pvt. Ltd.,

.....Appellant

VERSUS

Commissioner of Central Excise &

CGST, AgraRespondent

Present for the Appellant: Request for Adjournment

Present for the Respondent: Shri Santosh Kumar, Authorised

Representative

DATE OF HEARING: 23/02/2024

ORDER SHEET

In view of the written request received from the learned counsel for the Appellant, the hearing of the appeal is adjourned.

List on 03.04.2024.

(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA) MEMBER (TECHNICAL)